Title: The Minister of State in the Ministry of External Affairs laid a statement regarding status of implementation of the recommendations contained in the 10th Report of Standing Committee on External Affairs on Demands for Grants (2011-12), pertaining to the Ministry of External Affairs.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): I beg to lay on the Table of the House the statement regarding the status of implementation of the recommendations contained in the 10th Report (15th Lok Sabha) of the Standing Committee on External Affairs in pursuance of Rule 73A of the hon. Speaker, Lok Sabha.

The Standing Committee on External Affairs examined the Demands for Grants of the Ministry of External Affairs for the year 2011-2012 and laid its 10th Report in the Lok Sabha on 29th August, 2011. The Report included 24 recommendations on which Action Taken Report was submitted to the Committee on 9th December, 2011.

Now, I am laying on the Table of the House the progress made in implementation of the recommendations of the Committee, as required under hon. Speaker's above direction. The recommendations of the Committee have been studied in true letter and spirit and every endeavour will be made to look into these recommendations.

I would not like to take the valuable time of the House to read out all the contents but would request that this may be considered as read. [SR3]